

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 266/7/HDB/2017
NAME OF THE COMPANY	Progressive Constructions Ltd
NAME OF THE PETITIONER(S)	African Banking Corporation Tanzania Limited
NAME OF THE RESPONDENT(S)	Progressive Constructions Ltd
UNDER SECTION	SEC 7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. SUBASH	Advocate	Subash - vext@yaho.com 9032702007	G. Subash

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh d/o. R. Raghunandan Rao	Advocate	9966622805	BZ

ORDER

Heard Shri G. Subash, on behalf of his senior Smt. A. Anasuya, learned counsel for the Petitioner and Shri G. Bhupesh, learned counsel for the Respondent. The learned counsel for the Respondent undertakes to file Vakalat from the Corporate Debtor and waives notice. He requested one week time. Print the name of Shri G. Bhupesh for Respondent.

Case is posted on 12.12.2017.

MEMBER (Technical)

MEMBER (Judicial)